

conference, are the Government now in a position to inform this House whether the Qutab Minar was built by Qutab-ud-din Aibek or it is of Hindu origin?

Shri Humayun Kabir: The consensus of opinion was that the suggestion made by hon. Member is not acceptable to any serious scholar.

Shri Indrajit Gupta: Sir, is it correct to allot this subject of international Congress of Orientalists to the Ministry of Petroleum and Chemicals. Will it not create a bad impression abroad?

Mr. Speaker: We can discuss this matter sometime later..... (*Interruptions.*)

Shri Hem Barua: There was an innuendo in the reply of the hon. Minister when he said that there were some scholars on the fringe. I would like to know why is it that he has invited some scholars who were on the fringe?

Mr. Speaker: Sometimes we may be disillusioned after coming into contact with them.

Shri Sham Lal Saraf: Apart from orientalist who represented India in this conference, was an opportunity provided to the bright university students to attend this conference? Has Government helped them in that way?

Shri Humayun Kabir: The composition of the Conference is like this. There are full delegates: then there are associate who are registered Ph.D. students. Then there were observers members who were people interested in the subjects. This Congress has been in existence for almost a hundred years and the conditions and qualifications of membership are fixed in the constitution of the Congress itself. We cannot change them. Any scholar who is interested and who pays membership fees can become a member and if we had prevented anyone there would

have been protests from all over the world.

Education as a Concurrent Subject

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 Shri Maheswar Naik:
 Shri Bhagwat Jha Azad:
 Shri Subodh Hansda:
 Shri M. L. Dwivedi:
 Shri Sidheshwar Prasad:
 Shri Hem Barua:
 Shri Yashpal Singh:
 Shri Umanath:
 Shri Sezhiyan:
 Shri Surendranath Dwivedy

Will the Minister of Education be pleased to state:

(a) whether Government have by now been able to assess the opinion of the State Governments in regard to making 'Education' a Concurrent Subject; and

(b) if so, the result thereof?

The Minister of Education (Shri M. C. Chagla): (a) and (b). The Committee of M.P.'s set up by the Ministry of Education under the Chairmanship of Shri P. N. Saprú to examine the provisions of the Constitution regarding Higher Education has issued a questionnaire, amongst others, to State Governments. Some replies have been received and are under examination of the Committee.

Shri Maheswar Naik: May I know in what way the reorientation of or greater efficiency in the field of education is likely to be brought about if education is brought under the concurrent list of the Constitution?

Shri M. C. Chagla: What we are aiming at is co-ordination and uniformity and what Shri Saprú's Committee is considering is whether under entry No. 66 in the Union List which is already in the Constitution, that can be achieved without education being under the concurrent list.

Shri Maheswar Naik: May I know in what way the different States have opined in respect of bringing education under the concurrent list?

Shri M. C. Chagla: I have had discussions with two or three State Governments; some States are in favour; some are doubtful and some are considering. So, no positive results have been arrived at so far.

Shri Bhagwat Jha Azad: In view of the fact that in certain States the autonomy of universities is being reduced to naught, may I know whether the Education Minister will take early steps in this regard to see that education is brought under the concurrent list?

Shri M. C. Chagla: I do not accept the suggestion that the autonomy of the universities is today brought to naught. I am a great believer in the autonomy of universities. I am sure what the hon. Member suggests is not correct.

श्री सिद्धेश्वर प्रसाद : क्या सरकार का ध्यान इस बात की ओर गया है कि राधाकृष्णन कमिशन ने सिफारिश की थी कि उच्चतर की शिक्षा को कांकरेंट विषयों में रखना चाहिये, और उसके बाद स्थितियों में जो परिवर्तन हुआ है उस पर विचार करने के लिए क्या सरकार किसी उच्चस्तरीय आयोग की स्थापना करेगी और इस सम्बन्ध में जल्दी कोई निर्णय करेगी ।

श्री मु० क० चागला : मुझे मालूम है कि डा० राधाकृष्णन ने क्या सिफारिश की है। मेरा भी यही खयाल है कि यह सबजेक्ट कांकरेंट होना चाहिये। मगर यह बड़ा मुश्किल सवाल है और थोड़े दिनों में इसका रेजल्ट आना कठिन है ।

Shri Hem Barua: May I know if the attention of Government is drawn to a recent demand for the appointment of a Grants Commission for secondary education on the lines of the University Grants Commission so as to make secondary education uniform in pattern and, if so, may I know what is the reaction of the Government to this demand?

Shri M. C. Chagla: My attention has just been drawn to it that there is a demand and that there should be a Grants Commission with regard to secondary education similar to the University Grants Commission. My own reaction is very favourable, but the problem is one of finance and other technical difficulties.

श्री यशपाल सिंह : क्या यह सही है कि इस सम्बन्ध में रामास्वामी मुदालियर कमेटी ने यह रिपोर्ट दी है कि बगैर स्टेट गवर्नमेंट्स की सिफारिश के और बगैर उनसे मशवरा किये हुए इस मामले में कोई डिमीजन न लिया जाए। यदि हां, तो इसमें कितनी देर लगेगी ।

श्री मु० क० चागला : आपको मालूम है कि जब तक मैजस्ट्री आफ दि स्टेट्स किसी चीज को कबूल न करे तब तक कांस्टिट्यूशन में कोई चेंज नहीं हो सकता ।

श्री यशपाल सिंह : कितनी देर लगेगी ?

श्री मु० क० चागल : मुझे आशा है कि ६ या ८ महीनों में सब स्टेट्स का विचार मालूम हो जायेगा ।

Shrimati Savitri Nigam: May I know what are the terms of reference given to the Sapru Committee, when the Committee was formed and when it will submit its final report?

Shri M. C. Chagla: I have got the terms of reference here.

Mr. Speaker: Is it a long one?

Shri M. C. Chagla: No, Sir. The terms of reference are: to examine the provisions of the Constitution regarding the responsibility of the Central Government in the field of higher education with a view to finding out the extent to which the Centre could assume greater responsibility in this respect and to suggest appropriate steps to be taken for the purpose. With regard to the other part of the question, the Committee is continuing its deliberations. I have been

impressing upon the Committee to let me have the report as soon as possible, and I hope that we shall get the report within two or three months.

श्री द्वा० ना० तिवारी : क्या मैं जान सकता हूँ कि क्या यह बात सही है कि इंटर यूनिवर्सिटी बोर्ड ने विहार की चन्द यूनिवर्सिटियों को मान्यता इसलिये नहीं दी कि वहाँ यूनिवर्सिटियों में अटानमी नहीं है और गवर्नमेंट बहुत ज्यादा हस्तक्षेप करती है यूनिवर्सिटियों के एडमिनिस्ट्रेशन में ?

Shri M. C. Chagla: I am not aware of that, Sir.

डा० गोविन्द दास : अभी माननीय मंत्री जी ने कहा कि इस सम्बन्ध में सब राज्यों को लिखा गया है और कुछ ने उत्तर दे दिया है। कुछ पक्ष में हैं और कुछ विपक्ष में हैं। मैं जानना चाहता हूँ कि कितने राज्यों से उत्तर आया है और उन में से कौन-कौन से इस के पक्ष में हैं और कौन-कौन से विपक्ष में।

Shri M. C. Chagla: I would like to have notice of that question.

Standard of University Education

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- *309. { **Shri Yashpal Singh:**
Shri P. C. Borooah:
Shri Warior:
Shri Sideshwar Prasad:
Shri Onkar Lal Berwa:
Shri Shashi Ranjan:

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 511 on the 11th December, 1963 and state:

(a) whether the Committee set up to undertake a study of the standard of university education has since submitted its report:

(b) if so, its main observations and recommendations; and

(c) if not, when the report is expected and at what stage their study stands at present?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir.

(b) Does not arise.

(c) The Committee has held four meetings so far and has visited certain universities for exchange of views. The Committee has also received replies from a large number of universities to the two questionnaires issued by it and is expected to submit its report during the course of this year.

श्री यशपाल सिंह : क्या मैं जान सकता हूँ कि जैसे माननीय शिक्षा मंत्री जी ने और कई कमेटियों को एवालिश कर दिया है, वह इस कमेटी को भी एवालिश करने की सोच रहे हैं ताकि सरकार इसके काम को अपने हाथ में लेकर कर दे, क्योंकि यह कमेटी दो-दो और तीन तीन साल का समय ले रही है ?

श्री मु० क० चागला : यह कमेटी एवालिश नहीं की जा सकती। यह बहुत जरूरी कमेटी है और अच्छा काम कर रही है, और हम आशा करते हैं कि इसकी रिपोर्ट इस साल के दरम्यान आ जाएगी।

श्री यशपाल सिंह : कब तक इस कमेटी द्वारा काम पूरा किए जाने की उम्मीद की जाए। ये लोटस ईटर्स बैठे हैं और काम नहीं करते। यह इसको कब तक पूरा कर देंगे ?

Mr. Speaker: Order, order.

Shri Kapur Singh: May I know whether the basic approach of this Government towards the problem of university education is the classical one, namely, that it is the privilege of the worthy or the democratic socialist one, that, it is a fundamental right of every free citizen?

Shri M. C. Chagla: I am definitely of the opinion that every young man and woman in this country who wants university education should be given university education. That is the right of the citizen.

Shri Warior: May I know whether the Government expect some interim report from this committee, so that at